

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2017**

**Dated : 2<sup>nd</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Mahabir Jute Mills Ltd.**

**.... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava  
Ms. Harshita Sinha  
Ms. Garima Srivastava for R-2 to 4

**ORDER**

Arguments concluded.

**Judgement is reserved.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

Pr/kt